

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.724

TO BE ANSWERED ON THE 1st MARCH, 2016/PHALGUNA 11,1937 (SAKA)

FUNDS FOR MODERNISATION OF POLICE

724. SHRI C.R. PATIL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware that due to change in the funding pattern between the Centre and the State from 75% & 25% to 60% & 40% respectively towards the scheme of Modernisation of State Police Forces, the scheme has been adversely affected;

(b) if so, whether the Government is considering to restore the earlier funding pattern of 75% & 25% between the Centre and the States as per the request of the State Governments; and

(c) if so, the time by which restoration of the earlier funding pattern is likely to be implemented?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): Police and Public Order fall under the category of subjects within the domain of the State as per Seventh Schedule of the Constitution of India. Although the Central Government has been supplementing the state Governments through the Modernisation of State Police Forces Scheme, the primary responsibility for modernizing the Police Force and maintaining law and order in the respective States lies with the State Government. Therefore, it can not be said that the present funding pattern has adversely affected the scheme.

(b): No Madam.

(c): Does not arise.
